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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.50/BB/ 2017	-	To file objection s	Rule-6(2) of I&B	Lease Plan India Pvt. Ltd., Vs Camson Bio Technologies Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) SHASHI KEERTHI.S. (Respondent) 9900843474 Shashi Keerthi

2) SHAHBAAZ MUSTAN (Petitioner) 8050942340 Shubang

ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Again he requested time for filing objections. List it on 29/09/2017.

MEMBER(J)

MEMBER(T)